

AGREEMENT WITH LEBANON re. AVOIDING OF DOUBLE TAXATION ON INCOME OF AIRLINES

*805. SHRI S. K. TAPURIAH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have signed any agreement with Lebanon for avoiding double taxation on income of airlines enterprises;

(b) if so, the main features of the agreement; and

(c) whether any such agreement exists with other countries also ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) Yes, Sir. This Agreement which was signed on 22nd February, 1968, shall come into force after it is ratified by the Government of India and the Government of Lebanon.

(b) The agreement provides for the mutual exemption from tax, in India and Lebanon, of the profits arising in each country to the designated airlines of the other country from the operation of aircraft in international traffic. The Agreement, when it comes into force, will operate retrospectively in respect of incomes assessable for past years as well.

(c) Similar agreement, limited to mutual exemption from tax of earnings from the operation of aircraft in international traffic, exists between India and Switzerland. Besides, the Government of India have concluded comprehensive agreements for the avoidance of double taxation of income with ten other countries and these provide, *inter-alia*, for mutual exemption of air transport profits.

MAO PROPAGANDA POSTERS IN COIMBATORE

*806. SHRI DEORAO PATIL :
SHRI BRAMHANANDJI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been invited to the news item published in the "Hindustan" dated the 21st February, 1968 that a number of big posters in Tamil, with Mao Tse Tung's teachings have been seen in Coimbatore;

(b) if so, whether Government have traced the persons responsible for displaying the posters; and

(c) if so, the action taken against them ?

The MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) According to information furnished by the State Government it is suspected that certain extremist elements of the CP (M) are responsible for displaying such posters.

(c) The activities of the extremist elements are being closely watched.

PUBLIC GRIEVANCES COMMISSIONER

*807. SHRI R. S. VIDYARTHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Public Grievances Commissioner had stated that aggrieved persons had complained that ignorance about Government policies and procedures stood in their way of approaching the right persons;

(b) whether it is a fact that his Ministry have asked various Central Government Departments dealing with the public to give wide publicity of the arrangements made by them for redressing public grievances by issuing brochures, pamphlets and press notes; and

(c) if so, the action taken in the matter by different departments of the Government of India ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Yes, Sir.

(c) Some of the Central Government Departments have already issued the necessary brochures etc. and replies from others are still awaited. The Central Government Departments which have no direct dealings with the public do not, however, propose to issue such pamphlets.

ALLEGATIONS AGAINST LALIT KALA AKADEMI

4718. SHRI BABURAO PATEL : Will the Minister of EDUCATION be pleased to state :

(a) the names of persons who have been so far dismissed, suspended or punished

with regard to corruption in the Lalit Kala Akademi and the amounts misappropriated by each; and

(b) the annual expenditure of the Akademi its annual wage bill and the names of the twenty top officers with their annual salaries and perquisites ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) No case of corruption or misappropriation of funds in the Akademi has so far been detected. As such, there has been no case of dismissal, suspension or punishment on the above grounds.

(b) A statement showing expenditure of the Akademi and its annual wage bill from 1954-55 to 1966-67 is given in Appendix 'A' laid on the Table of the House [*Placed in library. See No. LT-553/68*] A list containing the names of first twenty officers is given in Appendix 'B' laid on the Table of the House [*Placed in library. See No. LT-553/68*]

DEFENCE WEAPONS WITH DACOITS OF MADHYA PRADESH

4719. **SHRI C. K. BHATTACHARYYA : SHRI YASHPAL SINGH :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his attention has been drawn to the statement made by the Chief Minister of Madhya Pradesh in Madhya Pradesh Assembly on the 28th February, 1968, to the effect that semi-automatic weapons from the Defence Department found their way to the dacoits of Madhya Pradesh;

(b) whether the cartridges which had never been issued to the Forces have been recovered from the desperados; and

(c) if so, the details thereof and the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Government have seen a press report of the Chief Minister's speech in the Vidhan Sabha on 28-2-1968 on the subject. Confirmation of the reported statement is awaited from the State Government.

(b) No such case has come to the notice of the Defence Ministry. However, information is awaited from the State Government.

(c) According to the information so far available with the Ministry of Defence, 4 rifles, 2 Sten guns and 1 Carbine Machine Thompson were recovered from the dacoits in Madhya Pradesh. Of these weapons, 2 rifles have been identified. These were reported to have been lost during 1965 operations against Pakistan. The source of the remaining weapons is still being traced.

INDIAN AIRLINES CORPORATION STRIKES

4720. **SHRI BABURAO PATEL :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number and dates of the strikes which occurred in the Indian Airlines Corporation during the year ending the 31st December, 1967;

(b) the names of the unions and the number of employees of each union that took part in the strikes;

(c) the loss in rupees suffered by the Corporation in terms of working hours lost and other valuable considerations;

(d) the reasons why the Corporation has been having so many strikes and whether Government would consider appointing a Committee to investigate the exact reasons for such strikes which frequently hold up the traffic; and

(e) if not, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). The table below gives the information :

Sl. No.	Dates of Strike	Name of Union	No. of employees in each Union that took part in the strike
1	2	3	4
1.	21/22-1-1967	Indian Aircraft Technicians' Association (Mechanics at Delhi, Bombay, Calcutta, Hyderabad and Madras)	691